

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

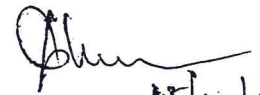
PETITION NUMBER : CP/579/ (IB)/2017

NAME OF THE PETITIONER(S) : PREMIER PLACE FABRICATION CO.

NAME OF THE RESPONDENT(S) : SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	



15/12/17

Counsel for Operational  
Creditor/ Petitioner



15/12/17

Counsel for Respondent

C8/579/1B/2017

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has produced one order dated 24.11.2017 wherein interim stay has been granted by the Hon'ble High Court of Madras. The matter is adjourned sine die. However, the Petitioner is given liberty to mention the same, in case any final order is passed by the Hon'ble High Court of Madras in the matter.

sd/-

**MEMBER (JUDICIAL)**

ghk